



GOVERNMENT OF KARNATAKA

No. LAW-LAG/43/2026

Karnataka Government Secretariat
M.S. Building
Dr. B.R. Ambedkar Veedhi
Bengaluru, dated: 06.06.2026

NOTIFICATION


In exercise of the powers conferred by Clause (1) of the Article 165 of the Constitution of India, I Thaawarchand Gehlot, the Governor of Karnataka, hereby continue Sri K. Shashi Kiran Shetty, Advocate General for the State of Karnataka, in the post of Advocate General for the State of Karnataka.

His pay and remuneration are governed by the Karnataka Law Officers (Appointment and Conditions of Service) Rules, 1977.

Sd/-

(THAAWARCHAND GEHLOT)
GOVERNOR OF KARNATAKA

By order in the name of the
Governor of Karnataka


(Nerale Veerabhadraiah Bhavani)
Principal Secretary to Government
Law, Justice and
Human Rights Department

To:

The Compiler, Karnataka Special Gazette, Bengaluru to publish in the upcoming Special Gazette.

Copy to:

1. Registrar General, High Court of Karnataka. Dr. B.R. Ambedkar Veedhi, Bengaluru.
2. Accountant General (A&E) Karnataka, Bengaluru.
3. Secretary to Government of India, Ministry of Law and Justice, Department of Legal Affairs, New Delhi.

4. Sri K. Shashi Kiran Shetty, Advocate General, Office of the Advocate General, High Court Building, Bengaluru-560001.
5. Additional Chief Secretary to Chief Minister, Vidhana Soudha, Bengaluru.
6. Additional Chief Secretaries / Principal Secretaries / Secretaries to all Departments.
7. Personal Secretary to Chief Secretary to Government, Vidhana Soudha, Bengaluru.
8. Special Secretary to Governor, Lokbhan, Bengaluru.
9. All Additional Secretaries / Deputy Secretaries of Law, Justice and Human Rights Department, Vidhana Soudha, Bengaluru.
10. The Director of Prosecution and Government Litigations, Bengaluru.
11. Heads of all Legal Cells, M.S. Building, Bengaluru.
12. Deputy Liaison Officer, Legal Cell, Office of the Resident Commissioner, Karnataka Bhavan, New Delhi-110021.
13. Administrative officer, Office of the Advocate General, High Court Building, Dr. B.R. Ambedkar Veedhi, Bengaluru.
14. Personal Secretary to Principal Secretary to Government, Law, Justice and Human Rights Department, Vidhana Soudha, Bengaluru.
15. Deputy Secretary to Government, Law, Justice and Human Rights Department (Admin-2), M.S. Building, Bengaluru.
16. Under Secretary to Government, Finance Department (Exp-10), Vidhana Soudha, Bengaluru.
17. Section Guard File / Extra copies.